

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

R.O.C.NO. 2/2023

DATED: 30-6-2023

NOTIFICATION

The High Court for the State of Telangana had issued Notification No. 2/2023, dated 2-1-2023 inviting applications for direct recruitment to the posts of Field Assistants in Judicial Districts/Units of the State of Telangana, and the candidates were subjected to the Computer Based Examination.

Later, the High Court duly following the relevant rules and procedure, hereby declares the provisional selection of the candidates bearing the following hall-ticket numbers for appointment to the post of Field Assistants in the Judicial Districts/Units in the State of Telangana:

1. BHADRADRI KOTHAGUEM:

237460892	237462615	237462702	237462786
237463416	--	--	--

**2. COURT OF THE PRINCIPAL SPECIAL JUDGE FOR CBI CASES,
HYDERABAD:**

237460875

3. CITY CIVIL COURT, HYDERABAD:

237458393	237459009	237459041	237460084
237460795	237461023	237461259	237461275
237463159	237465048	--	--

4. JOGULAMBA GADWAL:

237460900	237462913	237462947	--
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5. JAGITYAL:

237459368	237459531	237461825	237462332
237463329	--	--	--

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6. JAYASHANKAR BHUPALAPALLY:

237459768	237462192	237463691	237463919
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7. KAMAREDDY:

237461401	237463372
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8. KUMURAM BHEEM ASIFABAD:

237461606

9. MANCHERIAL:

237461731	237461738	237461746	237461981
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10. MEDCHAL-MALKAJIGIRI:

237459175	237459176	237460236	237460942
237465028	237465091	--	--

11. METROPOLITAN SESSIONS COURT, HYDERABAD:

- Nil -

12. MULUGU:

237463745

13. NAGARKURNOOL:

237461155	237463113	237465023
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14. NARAYANPET:

237461138	237462886	237463048
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15. PEDDAPALLI:

237461615	237461763
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16. RAJANNA SIRICILLA:

237459111	237462369
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17. RANGAREDDY:

237458895	237459070	237459278	237459873
237460825	237460833	237461062	237461305
237461595	--	--	--

18. SIDDIPET

237459343	237459551	237460452	237461913
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19. SURYAPET:

237459357	237460470	237463424
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20. VIKARABAD:

237461472	237461937
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21. WANAPARTHY:

237460446

22. YADADRI BHONGIR:

237460209	237460927
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NOTE:

1. The provisional selection of the above candidates is strictly subject to satisfaction of eligibility criteria, such as educational qualifications, community reservation and local status in accordance with the Telangana Public Employment (Organization of Social Cadres and Regulation of Direct Recruitment) Order, 2018 vide G.O.Ms.No. 124 dated 30.8.2018.
2. If any of the provisionally selected candidate does not fulfill the above requirement, he/she will be de-selected and the next meritorious candidate will be provisionally selected in that slot.
3. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,
 - a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
 - b) That his/her character and antecedents are such as to qualify him/her to such service.

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4. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.

5. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.

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REGISTRAR (RECRUITMENT)